

SECTION XVI

IN THE SUPREME COURT OF INDIA
CIVIL APPELLATE JURISDICTION

INTERLOCUTORY APPLICATION NO.1

(Application for directions)

IN

CIVIL APPEAL NO.55 OF 2015

P.B.H.G.Association @ W.B.H.G. Association & Ors. ..Appellants

VERSUS

State of West Bengal & Ors. ...Respondents

OFFICE REPORT

It is submitted that Appeal above-mentioned alongwith connected matters was dismissed vide Court's Order dated 10th March, 2015. Copy of the Order is annexed as Annexure P-1 at page Nos.12-33 in I.A. paper books.

It is further submitted that Mr. Ansar Ahmad Chaudhary, Counsel for appellants after taking No Objection Certificate from erstwhile Advocate Dr. Kailash Chand has on 12th May, 2015 filed an application for directions on behalf of Appellant Nos. 3 to 5 and 8 to 11 and same has been registered as I.A. No.1.

The application above mentioned is listed before the Hon'ble Court for orders with this report.

Dated this the 22nd day of August, 2015.

ASSISTANT REGISTRAR

Copy to:- Mr. Ansar Ahmad Chaudhary
Mr. Anip Sachthey, Adv.
Mr. S.N. Terdal, Advocate.
Dr. Kailash Chand, Advocate.

ASSISTANT REGISTRAR